

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **20th** day of **November**, 2018

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

Original Application No. 394/2015
(U/S 19, Administrative Tribunal Act, 1985)

Om Prakash Rajpoot.

.....Applicant.

By Advocate – Shri Manoj Srivastava.

V E R S U S

Union of India & others.

.....Respondents.

By Advocates : Shri V.K. Shukla.

O R D E R

List revised. None present for the applicant. Shri V.K.

Shukla, counsel for the respondents is present.

2. From perusal of order sheet, it reveals that counsel for the applicant was not present on the previous date i.e. on 18.04.2018 & 13.07.2018. Today, also none present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

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